

Appointment of Regular Director for Information, Publicity and Tourism

5855. SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM be pleased to state:

(a) whether the post of Director, information, publicity and tourism is being manned on ad-hoc basis;

(b) if so, the reasons therefor; and

(c) whether Government propose to appoint a Director on a regular basis?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU)

(a) Yes, Sir.

(b) and (c). As per Recruitment and Promotional Rules, the posts of Directors are being filled up on regular basis, in consultation with UPSC.

Committee to assess Tourism potential of Garhwal Sub-Himalayan and Himalayan region

5856. SHRI C.M. NEGI: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to set up a high powered committee to assess the tremendous tourism potential of Garhwal sub-Himalayan and Himalayan region in the prevailing circumstances;

(b) if so, the steps taken or proposed to be taken to make tourism the biggest industry of this area so as to earn foreign exchange and to boost the local economy;

(c) whether Government are aware that

there is likely to be extra-ordinary rush to Garhwal Himalayas during the ensuing summer season due to turmoils in other Himalayan tourist resorts in the North-West; and

(d) if so, the emergent measures being taken to tide over the tourist inflow in Garhwal Himalayas and to provide the tourist amenities including transport?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) No, Sir.

(b) to (d). The development of tourism is primarily the responsibility of the State Governments which includes provision of tourist amenities and transport. However, the Ministry of Tourism have sanctioned the construction of Fibre Glass Huts and Trekking equipment in the Garhwal region during the Seventh Five Year Plan.

Loans advanced by Banks in Pauri, Chamoli and Dehradun Districts of Uttar Pradesh

5857. SHRI C.M. NEGI: Will the Minister of FINANCE be pleased to state:

(a) the details of various loans sanctioned by the branches of nationalised banks situated in Pauri, Chamoli and Dehradun districts of Uttar Pradesh during the last three years, category-wise and year-wise;

(b) the number of beneficiaries in each district;

(c) the credit deposit ratio in these districts; and

(d) whether Government propose to give directions to the banks to give loans liberally